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IN THE HIGH COURT OF DELHI AT NEW DELHI CRL.M.C. 757/2020 & CRL.M.A. 3110/2020 C.P. SYSTEMS PVT. LTD. & ORS. Petitioners Through: Mr. Murari Kumar, Advocate. versus HARMAN SINGH DUGGAL & ORS. Respondents Through: Mr. Amit Kumar, Advocate. **39** CRL.M.C. 760/2020 & CRL.M.A. 3119/2020 + C.P. SYSTEMS PVT. LTD. & ORS. Petitioners Through: Mr. Murari Kumar, Advocate. versus HARMAN SINGH DUGGAL & ORS. Respondents Through: Mr. Amit Kumar, Advocate. **40** CRL.M.C. 761/2020 & CRL.M.A. 3121/2020 +

C.P. SYSTEMS PVT. LTD. & ORS. Petitioners
Through: Mr. Murari Kumar, Advocate.

versus

KAWALJEET SINGH DUGGAL & ORS. Respondents Through: Mr. Amit Kumar, Advocate.

41

+ CRL.M.C. 974/2020 & CRL.M.A. 3951/2020

C.P SYSTEMS PVT. LTD. & ORS Petitioners
Through: Mr. Murari Kumar, Advocate..





versus

LEGAL PROCESS OUTSOURCING PRIVATE LIMITED & ORS

..... Respondents

Through: Mr. Amit Kumar, Advocate.

42

+ CRL.M.C. 975/2020 & CRL.M.A. 3953/2020

C.P SYSTEMS PVT. LTD. & ORS

..... Petitioners

Through: Mr. Murari Kumar, Advocate.

versus

HARMAN SINGH DUGGAL & ORS

..... Respondents

Through:

Mr. Amit Kumar, Advocate.

CORAM:

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER 25.04.2024

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- 1. Learned counsel appearing on behalf of the petitioners seeks leave to withdraw the present connected petitions.
- 2. The petitions are dismissed as withdrawn and accordingly disposed of.
- 3. The order be uploaded on the website forthwith.

SWARANA KANTA SHARMA, J

APRIL 25, 2024/at

Click here to check corrigendum, if any